

**IN THE INCOME TAX APPELLATE TRIBUNAL  
“F” BENCH, MUMBAI**

**BEFORE SHRI AMARJIT SINGH, AM &  
Ms. KAVITHA RAJAGOPAL, JM**

आयकरअपीलसं./ I.T.A. No. 6682/Mum/2019  
(निर्धारणवर्ष / Assessment Year: 2013-14)

DCIT Cir-15(3)(1) R. No. 451, 4 <sup>th</sup> floor, Aayakar Bhavan, M. K. Road, Mumbai-400 020	<b>बनाम/ Vs.</b>	M/s Vee Kay Infracon Pvt. Ld. 203, Crimson Building, D D Upadhya Road, Mulund Check Naka, Bus Depot, Mumbai-400 080
स्थायीलेखासं ./जीआइआरसं ./PAN No. AADCV5808R		
(अपीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

अपीलार्थीकीओरसे/ <b>Appellant</b> by	:	Shri S. N. Kabra, Ld. DR
प्रत्यर्थीकीओरसे/ <b>Respondent</b> by	:	None
सुनवाईकीतारीख/ <b>Date of Hearing</b>	:	22.03.2022
घोषणाकीतारीख / <b>Date of Pronouncement</b>	:	23.03.2022

आदेश / ORDER

**Per Kavitha Rajagopal, Judicial Member:**

1. The revenue has filed the captioned appeal challenging the order dated 02.07.2019 passed by Ld. CIT(A)-24, Mumbai pertaining to AY 2013-14.

2. The assessee has filed a letter stating that assessee has already opted for settlement of dispute under Direct Taxes *Vivad Se Vishwas Act, 2020*. It is further stated that the assessee had filed Form No. 1 & 2 under the said Act on 29.12.2020 which was processed and Final Form 5 was issued by Ld. Pr.CIT-6 on 04.02.2022. The Ld. DR did not controvert the fact that the revenue's appeal stands dismissed as withdrawn.

3. However, the revenue is at liberty to seek recall of this order in accordance with law, if the circumstances so warrant.

4. In the result, the appeal stands dismissed as withdrawn.

*Orders pronounced in the open court on 23.03.2022.*

<i>Sd/-</i>	<i>Sd/-</i>
(Amarjit Singh)	(Kavitha Rajagopal)
Accountant Member	Judicial Member

मुंबई Mumbai; दिनांक Dated : 23/03/2022

*Sr.PS. Dhananjay*

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT- concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

**आदेशानुसार/ BY ORDER,**

**उप/सहायकपंजीकार (Dy./Asstt.Registrar)**  
**आयकरअपीलीयअधिकरण, मुंबई/ ITAT, Mumba**